

ernment or by the industry. However Government of India has set up seven STPs at Pune, Bangalore, Bhubaneswer, Hyderabad, Thiruvananthapuram, Gandhinagar and Noida.

(b) The following are the criteria for location of Software Technology Parks by the Government of India:-

- (i) The State Government must be willing to provide land and buildings. Actual location, may be decided in consultation with the State Government of India.
- (ii) There should be an export potential or in states which are not developed in electronics, there should be the possibility of attracting investment and generating employment.
- (iii) The Software Technology Parks should become financially viable in the third year and should generate atleast Rs. 30 cores of export per annum.

(c) to (e). Government have decided, in principle, to set up a STP at Calcutta subject to availability of funds. In the meanwhile, action has been initiated by the Government of West Bengal to set up a Software Technology Park under the aegis of the West Bengal electronics Industries Development Corporation (WEBEL), Calcutta.

Health Care Scheme for Mine Workers

3557. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether some health care schemes are being implemented by the Union Government to protect the interests of labour working in various mines.

(b) if so, the details thereof;

(c) whether the Government propose to start a hospital for the benefit of labour working in lime stone pulverising unit of Visakhapatnam Steel Plant at Jaggaiahpetta;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (e). The information is being collected and will be laid on the Table of the House.

TELCO Collaboration for Cars

3558. SHRI PRAFUL PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Tata Engineering and Locomotive Company Limited (TELCO) has applied to the Union Government for permission to manufacture cars in technical collaboration with Honda of Japan;

(b) the amount of foreign exchange involved in this proposal;

(c) whether the Government have accorded the permission; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (d). M/s. TELCO Ltd., Bombay had submitted a proposal in August 1985, for entering into a collaboration with M/s. Honda Motor Company Ltd. Japan for the manufacture of passenger cars. The proposal was rejected since it involved a heavy commitment of foreign exchange amounting to nearly Rs. 600 crores.